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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-217/NCLAT/CHN BEN/2026 Dated: 06th Nov 2026

N O T I C E

Please take notice that the following matters of Chennai Bench to be listed on 17.11.2026 and 18.11.2026 will not be taken up on those days. The next date of hearing in the matters will be notified later.

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 120/2026 For Stay IA No. 376/2026 For Additional Docs. IA No. 378/2026	Shri Dutt India Pvt Ltd Vs Ritesh R Mahajan, RP Sovereign Industries Ltd. & Anr. **WITH**	Ms. Priyanka Varma	Mr. Satvik Upadhya R2
2.	Comp App (AT) (CH) (Ins) No. 126/2026 For Stay IA No. 387/2026 For Exemption IA No. 388/2026	Ritesh Mahajan, RP, Sovereign Industries Limited Vs Shri Dutt India Pvt Ltd & 2 Ors. **WITH**	Mr. Akhil Bhansali	Mr. Satvik Upadhya R3
3.	Comp App (AT) (CH) (Ins) No. 140/2026 For Stay IA No. 422/2026 **(With Defects)**	Karnataka State Cooperative Apex Bank Ltd Vs Ritesh Mahajan & 2 Ors **WITH**	Mr. AS Vishwajith	Mr. Satvik Upadhya R3
4.	Comp App (AT) (CH) (Ins) No. 135/2026 For Exemption IA No. 409/2026 For Stay IA No. 410/2026	Ritesh Mahajan, RP of Sovereign Industries Limited Vs The Ugar Sugar Works Ltd & 3 Ors.	Mr. Akhil Bhansali	Mr. Satvik Upadhya R1
5.	Comp App (AT) (CH) (Ins) No. 136/2026 For Exemption IA No. 411/2026 For Stay IA No. 412/2026	Ritesh Mahajan, RP of Sovereign Industries Limited Vs Terdal Urban Souharda Co Operative Society Ltd & 5 Ors.	Mr. Akhil Bhansali	Mr. Ankur Goel R1

6.	Comp App (AT) (CH) (Ins) No. 221/2026 For Exemption IA No. 621/2026 For Stay IA No. 622/2026 For Additional Docs. IA No. 624/2026	Shri Dutt India Pvt Ltd Vs Ritesh R Mahajan, RP of Sovereign Industries Ltd& 4 Ors. **WITH**	Ms. Priyanka Varma	
7.	Comp App (AT) (CH) (Ins) No. 237/2026 For Stay IA No. 674/2026	Karnataka State Cooperative Apex Bank Ltd Vs Ritesh Mahajan & 4 Ors	Mr. AS Vishwajith	
8.	Comp App (AT) (CH) (Ins) No. 259/2026	Terdal Urban Souharda Co-Operative Society Ltd through its Authorised Signatory Mhaveer Honnappa Goudanna Vs Triveni Education Society & 5 Ors.	Mr. Ankur Goel	Mr. AS Vishwajith R5

By order of Hon'ble Member (Judicial)

Chennai Bench

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